NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1323/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Pi Cafes & Restaurants Pvt. Ltd.

V/s.

Konark Natural Fooda Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

18 Yoursender Advocation Respondent 4.1:41

18 YM Nayak Adv for Petitioner Morrally

ORDER CP No. 1323/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that Settlement is likely to happen, at their request list this matter on 12.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR Member (Judicial)

Member (Technical)